

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00118/2019

IN

ORIGINAL APPLICATION No.170/01522-1525/2018

DATED THIS THE 2nd DAY OF MARCH 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1.Dr. Mohammed Ashraf Khan,  
S/o Kh. Ali Mohammed Khan,  
Aged 67 years,  
Retired Director,  
In Central Sericultural Research and Training  
Institute, Central Silk Board,  
Pampore (J & K),  
Now R/at 677, 5<sup>th</sup> Cross,  
Ashok Nagar,  
Banashankari I Stage,  
Bangalore 560 050.

2.Shri. Prabodh Kumar Das,  
S/o late Budhindra Nath Das,  
Aged 68 years,  
Retired Scientist – E,  
Muga Silkworm Seed Organisation  
Central Silk Board,  
Banploor Nagar Path,  
P.O. Assam Sachivalaya,  
Guwahati, Now R/at 677,  
5<sup>th</sup> Cross, Ashok Nagar,  
Banashankari I Stage,  
Bangalore 560 050.  
Petitioner

....

(By Shri Ranganath S. Jois..... Advocate)

vs.

1.Sri Ravi Kapoor, IAS  
Secretary,  
Union of India,  
Ministry of Textiles,(MoT)  
Udyog Bhawan,  
Malana Azad Raod,  
New Delhi - 110 001

2.Sri. Rajit Ranjan Okhandiar, IFS,  
Member Secretary  
Central Silk Board,  
CSB Complex, BTM Layout,  
Madiwala,  
Bangalore – 560 064

...Respondents

(By Shri Vishnu Bhat.. Senior Panel Counsel )

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that W.P.No.2080/2020 (S-CAT) has been filed in the Hon'ble High Court of Karnataka. Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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